

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/4709/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 30th September, 2021

Sub: **Civil vacation.**

Ref:- Your letter No. DJHj/21/1166 dtd. 28.09.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **Civil vacation from 09.10.2021 to 24.10.2021 along with station leave permission, with the official vehicle, at your own cost, from the evening of 08.10.2021, after Court hours, till the morning of 25.10.2021, before Court hours**, as prayed for. The Chief Judicial Magistrate cum Civil Judge cum Asstt. Sessions Judge, Hojai, in his absence the Sub Divisional Judicial Magistrate, Hojai, in her absence, the Munsiff cum JMFC, Hojai, in his absence, JMFC, shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

4711

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/47107A, dated 30.9.2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

Rao